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Title: Regarding Government Business during the week commencing Monday the 2nd of December 2019 and submission made by the members.

**THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARJUN RAM MEGHWAL):** Sir, with your permission, I rise to announce that Government Business during the week commencing Monday, the 2<sup>nd</sup> of December, 2019 will consist of:-

Consideration of any items of Government Business carried over from today's Order Paper:- [it contains discussion on Statutory Resolution seeking disapproval of the Taxation Laws (Amendment) Ordinance, 2019 (No. 15 of 2019) and consideration and passing of the Taxation Laws (Amendment) Bill, 2019 – to replace an Ordinance]

2. Consideration and passing of the following Bills:-

(i)The International Financial Services Centers Authority Bill, 2019.

(ii)The Recycling of Ships Bill, 2019.

3. Consideration and passing of the following Bills, after their introduction:-

(i)The Arms (Amendment) Bill, 2019.

(ii)The Anti Maritime Piracy Bill, 2019.

(iii)Discussion and Voting on the first batch of Supplementary Demands for Grants (including Railways) for the year 2019-20 and consideration and passing of the related Appropriation Bill after its introduction.

**SHRI N.K. PREMACHANDRAN (KOLLAM):** The following items may be included for discussion in the next week's agenda:-

The alleged illegal action by Railways to evict the families residing in the land adjacent to the railway lines, particularly in Thenmala, Aryankavu, Kazhuthuruthy, Punalur in Kollam Constituency.

The denial of Super Speciality Treatment to the insured person on the basis of their attendance causing difficulty to the insured persons and their dependents.

**SHRI A. GANESHAMURTHI (ERODE):** The following items may be included for discussion in the next week's agenda:-

To declare the 'Keeladi' excavation site in Tamil Nadu as a 'Protected Monument' and also to set up an experimental museum there.

To pay monthly rent to the farmers whose lands were acquired for laying of high-power tension electricity line in Tamil Nadu.

**श्रीमनोजकोटक**

(मुम्बईउत्तर-पूर्व):महोदय,

कृपयाअगलेसप्ताहकीकार्यसूचीमेंनिम्नलिखितदोविषयोंकोसम्मिलितकरनेकीकृपाकरें:-

वायुप्रदूषणकीगंभीरताकोदेखतेहुएपूरेदेशमेंपेट्रोल/डीजलसेचलनेवालेपब्लिकट्रांसपोर्टकीबसोंकोइलेक्ट्रिकबसोंमेंबदलनेकीआवश्यकताहै।

मुम्बईकेविकरोलीऔरविद्याविहारकेनएरेलओवरब्रिजकोचौड़ाकिएजानेकेकार्यकोगतिप्रदानकियेजानेकीआवश्यकताहै।

**SHRI ABDUL KHALEQUE (BARPETA):** The following item may be included for discussion in the next week's agenda:-

Need to take up the matter of Bangladeshi nationals residing in Detention Camp of Assam with the Government of Bangladesh.

**ADV. DEAN KURIAKOSE (IDUKKI):** The following items may be included for discussion in the next week's agenda:-

Need to take steps to curb pepper import and increase the MIP rate to Rs. 700.

Need to establish India's High Altitude Training Centre in Munnar and to develop it into a sports university.

**माननीयअध्यक्ष:**श्रीदुष्यंतसिंह - उपस्थितनहीं।

सुश्रीएस. जोतिमणि - उपस्थितनहीं।

**श्रीराहुलकस्वां**

(चुरू):महोदय,

कृपयाअगलेसप्ताहकीकार्यसूचीमेंनिम्नलिखितदोविषयोंकोसम्मिलितकरनेकीकृपाकरें:-

बेमौसमबरसातकीवजहसेफसलोंकोहुएनुकसानकेसंबंधमें।

नोहरतहसीलकेगाँवमोटेर, धान्धूसरमेंएयरटूग्राउंडफायरिंगरेजकेसंबंधमें।

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**संघमित्रामौर्या**

(बदायूं):महोदय,

कृपयाअगलेसप्ताहकीकार्यसूचीमेंनिम्नलिखितविषयकोसम्मिलितकरनेकीकृपाकरें:-

बदायूं जो विकास से कोसों दूर है, जहां युवरोजगार से वंचित है तथा पलायन से ग्रसित है, वहां उद्योग, कल-करखाने लगाए जाने की आवश्यकता है जिससे उन्हें रोजगार प्राप्त हो तथा युवाओं के पलायन को रोका जा सके ।

**SHRI SHYAM SINGH YADAV (JAUNPUR):** The following item may be included for discussion in the next week's agenda:-

Regarding opening of a Central School in Jaunpur Parliamentary Constituency.

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**12.10 hrs**

**ELECTION TO COMMITTEE**